

LOK SABHA  
UNSTARRED QUESTION NO. 1135  
TO BE ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2024

**Door to Door Selling of HSD**

1135. DR. ARVIND KUMAR SHARMA:

SHRI MARGANI BHARAT:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether PSU Oil Marketing Companies (OMCs) are allowed to sale HSD by way of door-to-door delivery through mobile dispenser in addition to the retailing through retail outlets and if so, the details thereof;
- (b) whether such permission is available to the Private Oil Marketing entities authorised by the Ministry for retail selling of transportation fuel as per MoPNG Resolution No. 12029(11)/2/2018-OMC-PNG dated 8th November, 2019; and
- (c) if so, whether the private authorised entities can sale HSD door-to-door directly through mobile dispenser or by appointment of start up company through mobile dispenser and if so, the details thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री  
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)**

- (a) to (c) Amendments in the Motor Spirit and High Speed Diesel (Regulation of Supply, Distribution and Prevention of Malpractices) Order dated 10.12.2019 and 03.02.2020 allow any person (shall include any company or association or body of individuals, whether incorporate or not), duly authorized by an oil company to purchase High Speed Diesel (HSD) from such oil company's supply location on ex-supply location basis or from any retail outlet of an oil company having facility for loading mobile dispensers, in a mobile container or tank-truck with dispenser duly certified, only for the purpose of reselling of the same, by way of door to door delivery. The Order also mandates that it shall be the responsibility of the person duly authorized by the oil company to obtain all approvals or licences as required under this Order or any other Order or Regulation made by the Central Government or any State Government for operation of the said mobile container or tank-truck with dispenser.

As per extant guidelines of Petroleum and Explosives Safety Organization, the refueller (mobile dispenser) shall be used for onsite refueling of heavy vehicles / machinery / stationary equipments only.

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